

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
36/241-242/ND/2023

IN THE MATTER OF:

M/s. Shippy Budhraj and Ors.

...APPLICANT

Vs.

M/s. Holy- Land Marketing Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 02.02.2024
(Hearing through VC & Physical

Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv Varun Bajaj and Adv Vishesh
Dhunia

For the Respondent

:Mr. Arijit Mazumdar, Mr.
Shambo Nandy, Ms. Anoushka
Dey, Advs.

ORDER

List the matter along with IA/387/2023 on **27.02.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)